

**GOVERNMENT OF INDIA  
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION  
LOK SABHA**

UNSTARRED QUESTION NO:4149  
ANSWERED ON:07.08.2014  
KRISHNA GODAVARI RIVER BOARD  
Subbareddy Shri Yerram Venkata

**Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:**

(a) whether the Government proposes to form a new river board namely Krishna-Godavari river board to settle the disputes of Andhra and Telangana for distribution of Krishna and Godavari river waters; and

(b) if so, the details thereof?

**Answer**

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION;  
PARLIAMENTARY AFFAIRS AND TEXTILES (INDEPENDENT CHARGE).(SHRI SANTOSH KUMAR GANGWAR)

(a) & (b) The Central Government has constituted the Krishna River Management Board and Godavari River Management Board for the administration, regulation, maintenance and operation of projects on rivers Krishna and Godavari respectively vide Gazette Notification dated 28th May, 2014. Each of the boards consists of the following Chairperson and Members, namely -

- (1) An officer of the level of Additional Secretary to the Government of India from the Central Water Engineering (Group 'A') Service - Chairperson
- (2) Two members, to be nominated by each of the successor States of Telangana and Andhra Pradesh, of which one shall be the technical member not below the rank of Chief Engineer and the other administrative member to represent the concerned States - Members
- (3) One expert from the Central Power Engineering (Group 'A') Service - Members
- (4) An Officer not below the rank of Chief Engineer from the Central Water Engineering (Group 'A') Service - Member Secretary